

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4223
ANSWERED ON:18.12.2014
UTILIZATION OF FUNDS UNDER BRGF
Sigrival Shri Janardan Singh;Singh Shri Pashupati Nath

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the time schedule during which the State Governments have to utilize funds under the Backward Regions Grant Fund (BRGF) Programme;
- (b) whether the Government has failed to address the critical gaps in the development of infrastructure facilities in backward areas/districts of the country; and
- (c) if so, the details thereof and the reasons therefor along with the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

- (a) As per the Backward Regions Grant Fund (BRGF) Programme Guidelines, the State Governments are required to submit Utilization Certificate within one year of the release of funds.
- (b) Funds under the District Component of BRGF Programme, provide financial resources for supplementing and converging existing developmental inflows into identified backward districts so as to bridge critical gaps in local infrastructure and other development requirements that are not being adequately met through existing inflows. As per the Progress Reports received in the Ministry of Panchayati Raj, funds under the BRGF Programme have been utilised for development of infrastructure facilities like construction of anganwadi centres, panchayat ghars, roads, culverts, bridges, community halls, water supply, etc., in the backward districts.
- (c) Does not arise, in view of reply to (b) above.